

(c) reasons for the highest rate of allotment of out-of-turn coal rake in that period; and

(d) the guidelines implemented in this regard?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):** (a) The period-wise details of the out of turn railway rakes for coal allotted by the Railway Ministers are given below:—

(1) From March 25, 1977 to July 20, 1979—Nil

(2) From July 20, 1979 to Jan. 15, 1980 — Nil

(3) From January 15, 1980 to December 31, 1980 — 28 rakes and 125 wagons.

(4) From January 1, 1981 to January 15, 1982 — 278 rakes and 4363 wagons.

(b) The highest rate of allotment per month was during the period January 1, 1981 to January 15, 1982.

(c) and (d). More requests for distress allotments were received by the Ministers during this period and out of turn allotments were made to avoid stoppage of production and retrenchment of labour, after examination of each request on its merit.

#### Senior ticket Collector

**7922. SHRI ANAND SINGH:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the post of a Senior Ticket Collector has been re-designated due to upgrading of posts of ticket collector under "New Deal" upgrading policy in year 1955-56 on the basis of increased work-load and responsibilities of such posts; and

(b) what are the names of stations in North-Eastern Railway, where the senior ticket collectors and the ticket collectors are posts at the same station and on the same duty period are declared in two different classifications of hours of work as Essentially intermittent and continuous by the competent authorities?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):** (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

#### Disposal of Metallic Scrap

**7923. SHRI ASHFAQ HUSAIN:** Will the Minister of RAILWAYS be pleased to state :

(a) the details of disposal of metallic scrap in the Railways for the last three years, Zone-wise;

(b) the mode of disposal adopted by various Railway Zones;

(c) complaints of malpractices in the disposal of these scraps against Zonal Railways, Zone-wise;

(d) whether Government are aware of the fact that scrap contractors have formed a syndicate among themselves and are generally controlling the Auction or Tender causing grant loss to Railways;

(e) whether Government propose to evolve some other method to frustrate their designs; and

(f) whether Government propose to sell these scrap directly to public sector undertakings ?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI**